

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 4677/1985

M.C.MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

In RE.: SEALING ISSUE

(1) ONLY ISSUE OF ADVANCE NOTICE BEFORE SEALING IN REPORT NO. 128  
SUBMITTED BY MONITORING COMMITTEE

(2) REPORT NO. 133 SUBMITTED BY MONITORING COMMITTEE

Date : 31-10-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Ranjit Kumar, Sr. Advocate (A.C.)

Mr. A.D.N. Rao, Advocate (A.C.)

Ms. Anitha Shenoy, Advocate (A.C.)

Mr. Rishi Raj Sharma, Adv.

Ms. Srishti Agnihotri, Adv.

Mr. Sudipto Sircar, Adv.

Ms. Sanya Singh, Adv.

Petitioner-In-Person

For Respondent(S) Mr. D.L. Chidanand, Adv.  
Ms. Suhasini Sen, Adv.  
Mr. Ritesh Kumar, Adv.  
Mr. Rachna Gupta, Adv.  
Mr. Vikas Chaudhary, Adv.  
Mr. R. Bala, Adv.  
Mr. Sachin Sharma, Adv.  
Mr. Pranay Ranjan, Adv.  
Mr. Raj Bahadur, Adv.  
Mr. B.V. Balram Das, Advocate

Mr. S. Wasim A. Qadri, Adv.

Mr. Zaid Ali, Adv.

Mr. Praveen Swarup, Advocate

Mr. Sayan Ray, Adv.

Mr. Soumo Palit, Adv.

Ms. Garima Prashad, Advocate  
Mr. G.S. Oberoi, Adv.

Mr. Vijay Panjwani, Adv.

Mr. Yoginder Handoo, Adv.  
Mr. Prashant Bhatnagar, Adv.

Ms. Anil Katiyar, Advocate

Mr. D.N. Goburdhun, Advocate  
Ms. Gauri Goburdhun, Adv.  
Ms. Pallavi Chopra, Adv.

Mr. Chirag M. Shroff, Advocate

UPON hearing the counsel the Court made the following

**O R D E R**

List the matter tomorrow (01.11.2018).

(MEENAKSHI KOHLI)  
COURT MASTER

(KAILASH CHANDER)  
ASSISTANT REGISTRAR